

4b

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI

OA No.353/2019

Dated this Tuesday the 24th day of September, 2019

Coram: R. Vijaykumar, Member (A).

1. Shri V. P. Rahate
Sub Divisional Engineer,
(Voluntary Retired), aged 59 years,
O/o the Chief General Manager,
BSNL Admn Bldg., Juhu Danda
Santacruz (W) Mumbai-400 054.
Residing at: Flat No.51, Bldg no.26,
Vijay Nagari Annex, Waghali,
Ghodbandar Road, Thane West-400 615.
...Applicant.

(By Advocate Shri G. B. Kamdi).

Versus

1. Bharat Sanchar Nigam Ltd.
Theough Chairman & Managing Director,
Bharat Sanchar Bhawan H C Mathur
Lane Janpath New Delhi-110001.
2. The chief General Manager,
BSNL, Telecom Maharashtra Circle,
Admn Bldg., Juhu Road Santacruz (W),
Mumbai-400 054.
3. The Secretary,
Government of India,
Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan, 20 Ashoka Road,
New Delhi-110001.
4. The Principal Controller of Communication
Accounts, DOT, Maharashtra Circle,
Admn Bldg. Juhu Road Santacruz (W)
Mumbai-400 054.
5. The General Manager (Finance)
O/o the Chief General Manager

Maharashtra Circle BSNL,
Admn Building Santacruz (w)
Mumbai-400 054.

... Respondents.
(By Advocate Shri V. S. Masurkar).

O R D E R (O R A L)
Per : R. Vijaykumar, Member (Administrative)

1. When the case was called out, Shri G. B. Kamdi, learned counsel appeared for the applicant.

2. Shri V. S. Masurkar, learned counsel appeared for the respondents.

3. It is submitted by the learned counsel for the applicant that the revised PPO has been issued by the respondents in this case and the learned counsel for the respondents confirms the stage of proceedings.

4. In the facts and circumstances, this OA has become infructuous and accordingly stands disposed of without any order as to costs.

(R. Vijaykumar)
Member (A)

V.

3D
24/3/19